

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO 120/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

Sh. R. Vardharajan  
Hon'ble Member (J)

ATTENDANCE ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017


NAME OF COMPANY :

Bhawani Seals

V/s

Piccadily Sugar & Allied Industries Ltd.

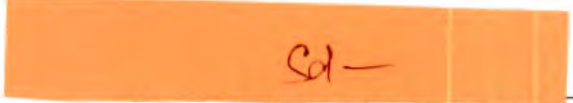
SECTION COMPANIES ACT: 433 (e), 434 (1) (a) & 439.


<u>S.NO.</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
2.	Shruti Aggarwal Advocate	Petitioner	

ORDER

Learned Counsel for the petitioner states that compliance affidavit shall be filed on or before 13<sup>th</sup> June, 2017 and all other legal formalities would be completed by then including service of complete Paper Book/compliance affidavit to the other side.

List on 14.7.2017

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
31.5.2017